

Post Offer Public Announcement for the attention of the Shareholders of

DUROFLEX ENGINEERING LIMITED

Registered Office: A-2 Basement, Arcadia Building ,Nariman Point ,Mumbai-400021

The details subsequent to the Offer made vide Public Announcement dated 27th February 2007 ("PA") and Corrigendum to PA dated 26th October 2007, pursuant to the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereof, by **Ms. Niti N. Didwania (the "Acquirer")** to acquire up to 199200 fully paid up equity/voting share capital representing 20.00% of the equity/voting share capital of Duroflex Engineering Limited at total consideration of Rs. 10.00 per fully paid equity share of Rs. 10/- each), payable in cash (**the "Offer"**) are as under:

- 1 Name of the Target Company : DUROFLEX ENGINEERING LIMITED
- 2 Name of Acquirer(s), including PACs : **Ms. NITI N. DIDWANIA**
- 3 Name of Manager to the Offer : CHARTERED CAPITAL & INVESTMENT LIMITED
- 4 Name of the Registrar to the Offer, if any : MONDKAR COMPUTERS PVT. LIMITED
- 5 **Offer Details**
 - a. Date of opening of the Offer : Wednesday, October 31, 2007
 - b. Date of closure of the Offer : Monday, November 19, 2007
- 6 **Details of the acquisition**

Sr. No.	Item	Proposed in the offer document		Actual	
i.	Offer Price	Rs.10.00		Rs.10.00	
ii.	Share holding of Acquirer along with PAC's (No. & %) before Share Purchase Agreement (SPA) / MOU	NIL		NIL	
iii.	Shares acquired through SPA/ MOU (No. & %)	484570		484570	
		48.65%		48.65%	
iv.	Shares acquired in the Open Offer	199200		186740	
		20.00%		18.75%	
v.	Size of the Open Offer (No of shares multiplied by Offer Price per share)	Rs. 1,992,000.00		Rs. 1,867,400.00	
vi.	Shares acquired after Public Announcement but before 7 working days prior to closure date, if any (No. & %)	Not Applicable		Not Applicable	
vii.	Post-Offer share holding of Acquirers (No. & %) (2+3+4+6)	683770		671310	
		68.65%		67.40%	
viii.	Pre & Post-Offer share holding of Public (No. & %), (other than acquirer)	Pre Offer	Post Offer	Pre Offer	Post Offer
		32000	312230	32000	324690
		3.21%	31.35%	3.21%	32.60%

- 7 Status of escrow account, whether released or not : Not Released
- 8 Payment of interest, if any, to the shareholders along with details thereof : NIL
- 9 Status of investor complaints received, if any : No Investor complaints have been received
- 10 The Acquirer, **Ms. Niti N. Didwania** accept full responsibility for the information contained in this Public Announcement and also for the obligations of Acquirer as laid down in the SEBI (SAST) Regulations, 1997.
- 11 This Public Announcement would also be available on the SEBI website at <http://www.sebi.gov.in>
- 12 The payments to all the shareholders who validly tendered their shares in the Offer were dispatched on November 27, 2007
- 13 **This Public Announcement is being issued on behalf of the Acquirer, Ms. NITI N. DIDWANIA, Residing at 172, Kshitij, 47 Napean Road, Mumbai-400021, by the Manager to the Offer, M/s. Chartered Capital & Investment Limited.**



Manager to the Offer CHARTERED CAPITAL & INVESTMENT LIMITED

Contact Person: **Mr. Vimlesh Bansal**

301, Camy House, Cawasji Hormusji Street,
Marine Lines, Mumbai - 400 002

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Email: mumbai@chartercapital.net

Registrar to the Offer MONDKAR COMPUTERS PVT LIMITED

Contact Person: **Mr. Ravindra Utekar**

21, Shakti Niwas, Opp. Satya Sai Baba Temple
Mahakali Caves Road, Andheri (East), Mumbai-400093

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